

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH, COURT – II
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL
COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 10-04-2024 AT
10.30 A.M. THROUGH VIDEO CONFERENCING:**

**PRESENT : SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)
SHRI. RAVICHANDRAN RAMASAMY, HON'BLE MEMBER (TECHNICAL)**

APPLICATION NUMBER : IA(CA)/185(CHE)/2023
PETITION NUMBER : CP/100/CHE/2023
NAME OF THE APPLICANT : Shri Ramalinga Mills Pvt Ltd
NAME OF THE RESPONDENT(S) : Tamilnadu Jai Bharath Mills Ltd & 3 Ors
UNDER SECTION : Sec 242(4) of CA,2013 r/w Rule 11 of
NCLT Rules 2016

ORDER

Ld. Counsel Mr. Aditya Sethi for the Applicant. Ld. Counsel
Mr. Navaneetha Krishnan for the Respondent.

In this case the Respondent has filed the counter on 01.03.2024 and the
Applicant stated that he received the counter today.

The Applicant sought 3 weeks' time to file the rejoinder. Time allowed.

List the Application on **05.06.2024** for hearing.

-Sd-
RAVICHANDRAN RAMASAMY
Member (Technical)

-Sd-
JYOTI KUMAR TRIPATHI
Member (Judicial)

phk